

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-317
IB-605/ND/2020

IN THE MATTER OF:

Geonka India pvt ltd
Vs
WAPCOS Ltd.

...Applicant

...Respondent

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Sumesh, Ms. Geetika, Mr. Utkarsh, Mr. Anirudh & Mr. Rajeev

For the Respondent

: Adv. Krishnendu Datta & Adv. Kapil Gupta for R-1

ORDER

Adjourn the matter to 18.03.2020

SJI-

(K.K. VOHRA)
MEMBER (T)

SJI-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)